

OA. 285/03

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 14.5.03

Copies of order
copies of OA. which
copies of order
dated 14.5.03 sent
to all respects
and copies of
order dt. 14.5.03
in OA. 285/03
given to counsel
for both sides.

h
29/5
Prahar
21.5.03
SD

on Memo in

on 276/03

MO. 844/03 & MO. 1046/03
for app. orders. Copies
have been sent.

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ad/04

Bind

Send copies of this order (alongwith
the copies of the order dated 14.5.2003 of
this Tribunal rendered in O.A. No. 276/2003 and
copy of this OAD to the Respondents and free
copies of this order be given to the counsel
appearing for both sides.

John
(B.N. SEM) 14/5
VICE-CHAIRMAN

Manoranjan Mohanty
(MANORANJAN MOHANTY)
MEMBER (JUDICIAL)

2. Dt. 6.1.04.

As per the orders passed
today in OA. No. 276/03 MAs are
disposed of.

Copy of order dt 6/1/04
issued.

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28/4/04

Vilas Choudhury
M. P.
Member